I 27 87 10 59

### (2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self	AMEPK 1459R	2009-10.	4268201-
2.	Spouse-	YA.		1200201
3.	Dependent 1	N.A.		
4.	Dependent 2		· · · · · · · · · · · · · · · · · · ·	
5.	D	N.A.	l I	
3.	Dependent 3	N.A.		

# (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	₩ A ·
(b)	Name of the court, Case No. and Date of order taking cognizance :	N-A-
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	N· A·

## 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N·A·
(b)	Name of the Court(s). Case No. and	 
	Date(s) of order(s).	N.A.

(5) That I give heiern below the details of the assets (movable and in imovable etc.) of myself, my spouse and all dependents:

#### A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme.
 Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand	1550007-	MIL	2416	NI	114
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Bank A16 Details Amountine Although	MIL	MIL	AIL	. NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	P. 500,000)	- MIL	· NIL	NIL	HIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	1401.006 · 00 LIC 50,000 - pda	MIL	NI.	NI L	NIL
(v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	Sally Soll	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	650,000 P	HIL	MIL	MIC	NIC
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Vale: 810001.	NIC	NIL	MIL	NIL

Any other assets such as value of Claims/interest	MP Bore Ritale	W) (	ne	MIC	NIC
ix, Gross Total value	1162000/2	NIL	NIL	MIL	NIC

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)	Antiexture Septatly				
ġ	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					11
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
ii)	Non-Agricultural Land Location(s) Survey number(s)	Armed here the				
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property			4		-
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)		140			
	Built up Area (Total measurement in sq. ft.)					

(vi)	property) Total of Current Market	1300,006)-			
v)	Approximate Current market value Others (such as interest in				
	Any Investment on the land by way of development, construction etc.				
	Cost of property (in case of purchase) at the time of purchase	a 4			.V
	Date of purchase in case of self acquired property				
	Whether inherited property (Yes or NO)				
	Built up Area (Total measurement in sq. ft.)			1	
	Area (Total measurement in sq. ft.)				
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)				
	Approximate Current market value				
	Any Investment on the property by way of development, construction etc.				
	Cost of property (in case of prochase) at the time of prochase				,
	Day of purchase in case of serf activitied property				
	V tether inherited property (* es or NO)				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	NIL.	NI L	NIL	N/L	AIL
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Name(s)  Amount outstanding  Nature of Joan	NI-	NIL.	Ŋı ∟	NIL	HIL

	Asy other liability	MIL	MIL	MILL	1.016	AIL
	Grand total of liabilities	MIL	ML	ML	1414	MIL
(ii)	Government Dues: Dues to departments dealing with government accommodation	414				
	Dues to departments dealing with supply of water	N/L				
	Dues to departments dealing with supply of electricity	HIL				
	Dues to departments dealing with supply of telephones/mobiles	NIL			-	
	Dues to departments dealing with government transport (including aircrafts and belicopters)	MIL	-			-
	Income Tax Dues	MIL				
	Wealth Tax Dues	MIL	-			
	Service Tax Dues	MIL				
	Municipal /Property Tax Dues	1111				
	Sales Tax Dues	NIC				
	Any other dues	MIC				
	Grand total of all Govt. dues	MIL			-	

(7)	Details	of	profession	or	occu	pation:
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a. Self..... b. Spouse .....

## (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. Santosh kumar	
2.	Full postal address		
3.	Number and Name of the constituency and state	around -5 7	um
	Name of the Political party which set up the candidate (otherwise write 'Independent')	. B-7-P	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)		

						for which la ome Tax Retu		
		Candidate						
-	(p)	Spouse:			_			
6.	(c)	Dependents						
13.		Description	of Assets and Self	Spot		Dependent I	Dependent-II	Dependent-III
۸.		Moveable Asset (Total value)	1328372	Spot	ISC	Dependent-t	Dependent-ii	Dependent
B.		Immovable Asset	1300,000					
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
	(ii)	Approximate Current Market Price of Asset (Total Value)						
7		Liabilities						
		(i) Government dues (Total)	Mr=					
		<ul><li>(ii) Loans from Bank, Financial Institutions and others (Total)</li></ul>	Nn_					
8.	(4	ghest educational qualific Give details of School / Ur urse) (Name of the School	iversity educa					
			VERI	FICA'	TIO	N		
	nenf	, above named, do hereby	Non-rom		ALTER O		this affidavit ar	e true and corre

Somtosh Leman DEPONENT9-1-12

.....this the......day of......day

above.

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
  - 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary
  - 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
  - 4. The affidavit should be either typed or written legibly and neatly.

### A. DETAILS OF MOVABLE ASSETS

(Assets in Joint name indicating the extent of joint ownership will also have to be given)

S.No.	Discription	Self (Santosh Kumar)	Spouse(s) Name(s)-	Dependent 1 Name -	Dependent 2 Name -	Dependent 3 Name - Not Applicable
1	Cash	Rs. 155000/-	NIL.	NIL	NIL	NIL
2	Deposits in Banks, financial Institution and Non-Banking Financial	(1) SBI-Purnea A/c. No30098853214 Total Amount- Rs. 8542.00	NIL	NIL	NIL.	NIL
	Companies	(2) SBI- A/c. No 31090181206 Total Amount- Rs. 20174.00 (3) SBI- A/c. No 20015880829 Total				
		Amount- Rs. 83790.00 (4) PNB-Purnea A/c. No 2931000100126762 Total Amount- Rs. 12420.00 (5) CBI-Barsouni AC.				
	2	No Total Amount- Rs. 1406.00				
3	Bonds, Debentures, and Shares in Companies	Rs. 500000/-	NIL	NIL	NIL	NIL
4	Other Financial Instruments and NSC, Postal Savings, LIC Policies etc.	NSC 401000/- LIC 50000/-	NIL	NIL	NIL	NIL

5	Motor Vechile (Details of make, etc.)	NIL	NIL	NIL	NIL	NIL
6	Jewllery )give details of weight and value)		NIL	NIL	NIL	NIL
7	Other Assets such as values of claims/interests	MP Bore Rifale 315 Bore Value - 650000	NIL	NIL	NIL	ŊIL

Note: Value of Bond/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given.

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<sup>\*</sup>Dependent here means a person substantially dependent on the income of the candidate.

### B. DETAILS OF IMMOVABLE ASSETS

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S.No.	Discription	Self	Spousc(s) Namc(s)- Madhulata Devi	Dependent 1 Name - Sharthak	Dependent 2 Name - Sonu	Dependent 3 Name - Not Applicable
(i)	Agriculture Land Location(s) Survey number(s) - Extent (Total measurement)- Current market value	38 Decimal Land Mouja - Maria PS No. 320 Khata No. 227,232 Khesra No. 1187, 1188, 1189 Market Value Rs. 500000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agriculture Land Location(s)- Survey number(s)- Extent (Total measurement)- Current market value	9.5 Desimal Land Mouja - Maria Thana No. 238 Khata No. 531, Khesra No. 411 Market Value - Rs. 300000/-	NIL	NIL	NIL	NIL
(iii)	Building Commercial and Residential Location(s) Survey/door number(s) Extent (Total measurement) Current market value	Maoja - Maharajganj Thana No. 238 Khata No. 531 Khesra No. 411 Building Consisting 2 pucca rooms and 2 kuccha rooms Market Value - Rs. 500000/-	NIL	NIL	NIL	NIL
(iv)	House/Apartments, etc - Location(s)- Survey/door number(s)- Extent (Total measurment) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vechile (Details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL

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